


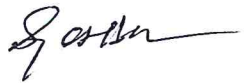
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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/188/2017  
NAME OF THE PETITIONER(S) : A.K.Y REALTY PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
1.	D. DINESH, Advocate	Representing Petitioner	
2.	B. Sarath Babu for ROC, Chennai	Representing Counsel for ROC, Chennai	

**ORDER**

Counsel for the applicant present. Representative of ROC present and stated that the applicant company has filed the petition in the capacity of the Director and also a shareholder. Copy of the report of ROC is furnished to the other side. Heard. Order is reserved.

-sdr-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sdr-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc